

Form A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Debtors) Regulations.)

FOR THE ATTENTION OF THE CREDITORS OF M/s STAR TRACE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor	STAR TRACE PRIVATE LIMITED
2	Date of Incorporation of corporate debtor	03.09.1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4	Corporate Identity no. / Limited Liability Identification No. of the corporate debtor	US1103TN1998PTC41085
5	Address of the registered office and principal office (if any) of the corporate debtor	New No.5, Olds No.7, Jeevanandham Street, Red Hills, Chennai – 600 052
6	Insolvency commencement date in respect of corporate debtor	09.08.2021 (order received on 10.08.2021)
7	Estimated date of closure of Insolvency Resolution Process	05.02.2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	K Ganesan IBBI/IPA-02/IP-N00027/2019-2020/12975
9	Address and e-mail of the interim resolution professional, as registered with the Board	New No.9, Old No.2/1, Reddi Kupam Road, West Mambalam, Chennai – 600 033 ganesank453@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	New No.9, Old No.2/1, Reddi Kupam Road, West Mambalam, Chennai – 600 033 ganeshkrishrp19@gmail.com
11	Last date for submission of claims	23.08.2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (three name for each class)	Not Applicable
14	(a) Relevant Forms (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of M/s STAR TRACE PRIVATE LIMITED on 09.08.2021 in IBA/304/2020.



The creditors of **M/s STAR TRACE PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **23.08.2021** to the interim resolution professional at the address mentioned against entry no.10.

The financial creditors shall submit the claims (in Form C) with proof by electronic means only. The Operational Creditors (in Form B), Workman and employees (in Form D or E, as applicable) and other creditors (other than financial creditor or operational creditor) in Form F, may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12.08.2021

Place: Chennai



K GANESAN

Insolvency Professional

IBBI/IPA-002/IP-N00027/2019-2020/12975

